

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-27/2005/12438/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the rd 22 December, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2023/CL-SL/3/106-108 dtd. 16.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.12.2023, alongwith station leave permission, from the morning of 18.12.2023 till the morning of 19.12.2023.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div) & Asst. Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-27/2005/12439/A **dated** , 22-12-23

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

Sdf

JT. REGISTRAR (VIGILANCE)

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